

Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.
(for the month of August, 2021)

Name of the High Court: High Court of Tripura

	Commercial Court (below District Judge level)	Commercial Court(at District Judge-level)	Commercial Appellate Court(at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No.of Courts operational	--	09	--	--	01
No. of cases instituted during the month	--	02	--	--	00
No. of cases pending at the end of the month	--	65	--	--	02
No. of cases disposed of during the month	--	04	--	--	00